



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II**MEETING No.** NC/2/MEET/Dec/202223/19**DATED:** 09/01/2023Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Dec/202223/19 dated 09/01/2023 of Norms Committee - II for the year 2022-23 was held on 09/01/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, D.O.	DHI
2	Shri S.K. Jain, Consultant	DPIIT
3	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
4	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
5	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
Sl. No.	Name & Designation	Department

1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003259AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the firm has requested to amend SION C593. However, the applicant has not requested for any fixation of ad-hoc norms. The matter has been noted by the Committee for action as appropriate. Therefore, the Committee has decided to withdraw the case from the agenda.	

Case No.	2 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	018105001041AM19
RA File Number	072404000190 AM16
Licence No and Date	0710108750/21/09/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	3 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	HASTALLOY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM REVIW00149074AM22
RA File Number	262404000008 AM18
Licence No and Date	2610012804/27/06/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	4 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00000429AM23
RA File Number	039504000343 AM18
Licence No and Date	0310815357/23/08/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	5 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MANAKSIA ALUMINIUM COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00001218AM23
RA File Number	022404000132 AM19
Licence No and Date	0210208909/09/01/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	6 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00000563AM23
RA File Number	562404000025 AM20
Licence No and Date	5610005782/10/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	7 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003628AM23
RA File Number	062404000091 AM20
Licence No and Date	0610039446/04/03/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	8 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM REVIW00000464AM23
RA File Number	052304000032 AM21
Licence No and Date	0510414256/27/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	018105000575AM21
RA File Number	039504001148 AM20
Licence No and Date	0310836580/08/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTROLEAD (PUNE) PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003583AM23
RA File Number	318304000029 AM21
Licence No and Date	3110067796/28/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	11 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTROLEAD (PUNE) PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003584AM23
RA File Number	318304000028 AM21
Licence No and Date	3110067797/28/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	12 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	018105000676AM21
RA File Number	112404000002 AM21
Licence No and Date	1110028728/10/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant. The case stands deferred.	

Case No.	13 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	HITACHI ENERGY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003071AM23
RA File Number	052304000191 AM21
Licence No and Date	0510415386/01/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant. The case stands deferred.	

Case No.	14 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00004198AM23
RA File Number	042404000124 AM21
Licence No and Date	0410167270/11/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	15 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00060452AM21
RA File Number	03AA04017008 AM21
Licence No and Date	0311000816/12/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	16 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00075904AM21
RA File Number	03AA04021827 AM21
Licence No and Date	0311001456/03/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00084250AM21
RA File Number	342404000291 AM20
Licence No and Date	3411000026/15/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ALUTOP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003695AM23
RA File Number	07AA04007809 AM21

Licence No and Date	0711000491/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00091325AM21
RA File Number	02AA04009721 AM21
Licence No and Date	0211000338/24/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00093057AM21
RA File Number	05AA04033193 AM21
Licence No and Date	0511001470/26/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	21 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00095479AM21
RA File Number	03AA04024871 AM21
Licence No and Date	0311002044/02/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00095500AM21
RA File Number	52AA04006249 AM21
Licence No and Date	5211000416/02/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant. The case stands deferred.	

Case No.	23 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00100149AM21
RA File Number	04AA04008253 AM21
Licence No and Date	0411000478/09/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00100668AM21
RA File Number	04AA04008257 AM21
Licence No and Date	0411000479/10/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00103636AM21
RA File Number	04AA04008433 AM21
Licence No and Date	0411000519/15/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	26 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00113194AM21
RA File Number	03AA04031155 AM21
Licence No and Date	0311002825/25/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00113748AM21
RA File Number	07AA04010800 AM21
Licence No and Date	0711000769/25/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	28 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00113806AM21
RA File Number	07AA04010797 AM21
Licence No and Date	0711000773/25/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments of DHI vide F. No. DES-2/0711000773/2022-TSW dated 28.10.2022 given via email dated 28.10.2022 wherein it is mentioned that	

export product has same description as in SION C-323. Therefore, as per comments of DHI, the Committee decided to seek clarification from the applicant regarding the subject AA Number applied under “No-Norms Category”.

The case stands deferred.

Case No.	29 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00117640AM21
RA File Number	09AA04004980 AM21
Licence No and Date	0911000654/31/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	30 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00021686AM22
RA File Number	05AA04002229 AM22
Licence No and Date	0511002232/19/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	31 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003181AM23
RA File Number	07AA04000731 AM22
Licence No and Date	0711000897/20/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/2/MEET/Dec/202223/19					
Case Status	Case Approved					
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED					
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023					
HQ File Number	HQRNORM APPLY 00031108AM22					
RA File Number	03AA04007683 AM22					
Licence No and Date	0311003496/03/05/2021					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given on DGFT BO Portal as under:						
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
73144290	Thermoplastic Powder Coated A-1 AKAT - Pro 6 Panels (Composite Fencing Panels) Full ExpDesc As Per ANF4A Attached(Net Content	984 Number	1	72104900	Relevant Prime Hot Dip Galvanized Steel Hollow Section In Thickness Upto 8 Mm (+/- 0.2 mm)	34.76MT with 3% wastage on net weight of imported items in the export product
			2	72104900	Relevant Prime	12.78MT with

	1)Rel Prime HotdipGalv Steel Holw Section ThkUpto 8mm(+/- 0.2MM)-33.75MT				Hot Dip Galvanized Steel In Sheets/Coils Thickness Upto 4 mm (+/- 0.2 mm)	1.5% wastage on net weight of imported items in the export product
	2)Rel Prime HotdipGalv Steel In Sheets/Coils. ThkUpto 4mm(+/- 0.2mm)-12.59MT		3	72172010	Relevant Non Alloy Hot Dip Galvanized Steel Wire DiaUpto 4 mm (+/- 0.2 mm)	37.68MT with 0.80% wastage on net weight of imported items in the export product
	3)Rel N-Alloy HotdipGalv Steel WireDiaUpto 4mm(+/-0.2mm)-37.39MT 4)Ther Pow-6.19MT)		4	39019000	Thermo Plastic Powder	6.29MT with 1.60% wastage on net weight of imported items in the export product

Note: The grade and thickness of the imported items should be matched with grade and thickness of the used imported items in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	33 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00032829AM22
RA File Number	03AA04007667 AM22
Licence No and Date	0311003556/05/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply received via email dated 05.11.2022 as they informed that they were unable to upload reply of deficiency letter on DGFT Portal. Further, the Committee noted that the applicant's reply was sent to concerned TE via email on 22.11.2022 for examination & comments. However, no comments have been received as yet. Therefore, the	

Committee decided to wait for the comments.

The case stands deferred.

Case No.	34 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00036304AM22
RA File Number	03AA04011904 AM22
Licence No and Date	0311003674/09/05/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given on DGFT BO Portal as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
73144290	"PPC Galvanized Weldmesh Panel In Different Sizes(Mesh Size:76.2mm(+/- 3mm) x 12.7mm (+/-2mm) Vertical Wire: 10mm (+/- 0.12mm) Horizontal Wire: 4mm (+/- 0.07mm) Zinc on wire: 275GSM Tensile Strength: Min 550N/mm2 Total Export Weight 33500 Kgs")	406 Number	1	73144190	Non Alloy Hot Dipped Galvanized Steel Wire Mesh	37081.58Kgs with 17.57% wastage on net weight of imported items to be used in the export product
			2	39073010	Polyester Powder	2000.00Kgs with 2% wastage on net weight of imported items to be used in the export product

Note: The grade and thickness of the imported wire mesh should be matched with grade and

thickness of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	35 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00038447AM22
RA File Number	04AA04003586 AM22
Licence No and Date	0411000796/11/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. List of components and consumable separately as per Sl. No. of import item.	
The case stands deferred.	

Case No.	36 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	METAL CARE ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00102232AM22
RA File Number	03AA04015893 AM22
Licence No and Date	0311004113/28/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003291AM23
RA File Number	07AA04005863 AM22
Licence No and Date	0711001263/07/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 26.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	38 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00114514AM22
RA File Number	02AA04006318 AM22
Licence No and Date	0211000806/14/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	39 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00118331AM22
RA File Number	02AA04006626 AM22
Licence No and Date	0211000833/19/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	40 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00127145AM22
RA File Number	02AA04010704 AM22
Licence No and Date	0211000873/30/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	41 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00128911AM22

RA File Number	04AA04012215 AM22
Licence No and Date	0411001061/02/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments of Consultant (SKB) given on DGFT BO Portal. The Committee also noted that earlier similar cases were examined by DPIIT. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to refer the case to DPIIT for examination & comments. The case stands deferred.	

Case No.	42 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00131770AM22
RA File Number	04AA04012314 AM22
Licence No and Date	0411001075/06/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	43 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00131817AM22
RA File Number	03AA04031957 AM22
Licence No and	0311005139/06/07/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.10.2022 followed by reminder dt. 01.11.2022 was issued to the applicant for providing certain information. A final reminder has also been recommended in the previous meeting. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to wait for 15 days and thereafter put in the coming meeting. The case stands deferred.	

Case No.	44 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAMMU PIGMENTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00145970AM22
RA File Number	13AA04009957 AM22
Licence No and Date	1311000466/23/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	45 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00147590AM22
RA File Number	04AA04015069 AM22
Licence No and Date	0411001190/26/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a letter seeking details of surrender of license was issued to the applicant on 06.09.2022 followed by a reminder letter on 29.11.2022. However, no information has been received as yet. Therefore, the Committee decided to seek the details of subject AA from concerned RA & the applicant for closing the AA Number.

The case stands deferred.

Case No.	46 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00150563AM22
RA File Number	04AA04017503 AM22
Licence No and Date	0411001220/30/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) & Consultant (TEC-3) given on BO Portal & via email dated 23.11.2022 as under:	
1. The quantity of import item at Sl. No. 1 may be allowed as 1.01Kgs/Kg content in the export product. 2. The quantity of import items at Sl. No. 2 to 8 may be allowed as 1.05Kgs/Kg content in the export product.	
RA concerned may take suitable consequential action accordingly.	

Case No.	47 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00178677AM22
RA File Number	03AA04069015 AM22
Licence No and Date	0311006765/07/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022	

followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	48 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00178727AM22
RA File Number	05AA04074912 AM22
Licence No and Date	0511004571/07/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	49 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00180013AM22
RA File Number	05AA04077393 AM22
Licence No and Date	0511004610/08/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	

The case stands deferred.

Case No.	50 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00180138AM22
RA File Number	05AA04076831 AM22
Licence No and Date	0511004614/08/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	
The case stands deferred.	

Case No.	51 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SUYASH GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00180446AM22
RA File Number	03AA04081032 AM22
Licence No and Date	0311006830/09/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00182888AM22
RA File Number	05AA04080773 AM22
Licence No and Date	0511004690/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00182803AM22
RA File Number	05AA04080767 AM22
Licence No and Date	0511004682/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00182832AM22
RA File Number	05AA04077312 AM22
Licence No and Date	0511004686/13/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	
The case stands deferred.	

Case No.	55 / NC/2/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00182886AM22
RA File Number	05AA04080752 AM22
Licence No and Date	0511004689/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	56 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00184791AM22
RA File Number	05AA04080546 AM22
Licence No and Date	0511004769/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ALUFOIL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00185303AM22
RA File Number	02AA04026201 AM22
Licence No and Date	0211001213/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00186408AM22
RA File Number	03AA04067603 AM22
Licence No and Date	0311007050/17/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	59 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00186500AM22
RA File Number	05AA04081846 AM22
Licence No and Date	0511004789/17/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	60 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELEC STEEL PROCESSING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00186655AM22
RA File Number	34AA04007369 AM22
Licence No and Date	3411001137/17/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	61 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00187151AM22
RA File Number	04AA04028287 AM22
Licence No and Date	0411001489/18/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/136/2019-TSW dated 06.01.2023 received via email dated 06.01.2023 as under:	
1. The quantity of import items at Sl. No. 1 to 13 (8mm Continuous Cast Copper Rod) may be allowed as applied for i.e. 519.429Kgs, 1018.881Kgs, 1518.332Kgs, 2397.366Kgs, 4994.513Kgs, 3675.962Kgs, 239.737Kgs, 3216.466Kgs, 3076.62Kgs, 479.473Kgs, 1198.683Kgs, 5753.679Kgs and 9179.516Kgs respectively. RA concerned may take suitable consequential action accordingly.	

Case No.	62 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00188442AM22
RA File Number	02AA04027192 AM22
Licence No and Date	0211001234/20/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	63 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00188451AM22
RA File Number	02AA04027202 AM22
Licence No and Date	0211001235/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	64 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KUNJ BIHARI METALS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00188677AM22
RA File Number	05AA04083592 AM22
Licence No and Date	0511004823/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	

The case stands deferred.

Case No.	65 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00187951AM22
RA File Number	04AA04028248 AM22
Licence No and Date	0411001494/20/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00191275AM22
RA File Number	04AA04027334 AM22
Licence No and Date	0411001512/23/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 14.11.2022 followed by reminders dt. 29.11.2022 & 14.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	67 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00191280AM22
RA File Number	04AA04028037 AM22
Licence No and Date	0411001514/23/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00191353AM22
RA File Number	04AA04028369 AM22
Licence No and Date	0411001518/23/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	69 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00191876AM22
RA File Number	34AA04007853 AM22
Licence No and	3411001167/23/09/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	70 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00192380AM22
RA File Number	02AA04026046 AM22
Licence No and Date	0211001241/24/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	71 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00193759AM22
RA File Number	56AA04005128 AM22
Licence No and Date	5611000518/25/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information.	

However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	72 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00194678AM22
RA File Number	05AA04085144 AM22
Licence No and Date	0511004931/27/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	
The case stands deferred.	

Case No.	73 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GSTP (HFS) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00198462AM22
RA File Number	02AA04028119 AM22
Licence No and Date	0211001278/30/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAYESH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00201381AM22
RA File Number	03AA04090506 AM22
Licence No and Date	0311007436/04/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00203359AM22
RA File Number	03AA040108219 AM22
Licence No and Date	0311007489/05/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022.	
The case stands deferred.	

Case No.	76 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00205705AM22
RA File Number	03AA04073039 AM22

Licence No and Date	0311007561/07/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	77 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00208729AM22
RA File Number	08AA04030892 AM22
Licence No and Date	0811002848/11/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00208737AM22
RA File Number	05AA04089363 AM22
Licence No and Date	0511005320/11/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	
The case stands deferred.	

Case No.	79 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00211475AM22
RA File Number	04AA04032247 AM22
Licence No and Date	0411001635/13/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00212608AM22
RA File Number	05AA04088859 AM22
Licence No and Date	0511005436/14/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00215843AM22
RA File Number	13AA04018285 AM22
Licence No and Date	1311000671/18/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00222248AM22
RA File Number	05AA04092258 AM22
Licence No and Date	0511005591/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	83 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00225586AM22
RA File Number	07AA04034702 AM22
Licence No and Date	0711002220/25/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	84 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00226733AM22
RA File Number	07AA04035473 AM22
Licence No and Date	0711002225/26/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	85 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00226019AM22
RA File Number	04AA04030655 AM22
Licence No and Date	0411001699/26/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	86 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00226021AM22
RA File Number	04AA04030656 AM22
Licence No and Date	0411001700/26/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	87 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PEE GEE INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00226124AM22
RA File Number	05AA04093236 AM22
Licence No and Date	0511005649/26/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	88 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00229511AM22
RA File Number	05AA04094065 AM22
Licence No and Date	0511005743/28/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	89 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00229833AM22
RA File Number	04AA04028431 AM22
Licence No and	0411001724/28/10/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00231328AM22
RA File Number	04AA04033755 AM22
Licence No and Date	0411001732/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00238644AM22
RA File Number	04AA04034467 AM22
Licence No and Date	0411001743/01/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	92 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00239602AM22
RA File Number	34AA04008985 AM22
Licence No and Date	3411001365/02/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022.	
The case stands deferred.	

Case No.	93 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00241209AM22
RA File Number	31AA04029410 AM22
Licence No and Date	3111000688/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00244581AM22
RA File Number	04AA04013695 AM22
Licence No and Date	0411001769/08/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	95 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00244561AM22
RA File Number	04AA04031852 AM22
Licence No and Date	0411001768/08/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	96 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00247694AM22
RA File Number	04AA04034905 AM22
Licence No and Date	0411001791/10/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	97 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00253992AM22
RA File Number	03AA040118220 AM22
Licence No and Date	0311008583/16/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable. 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product. 5. Total requirement of each raw material, export product wise, in a tabular form. The case stands deferred.	

Case No.	98 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00253994AM22
RA File Number	03AA04042411 AM22
Licence No and Date	0311008584/16/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information/documents as per comments given by the TE:

1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable.
4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product.
5. Total requirement of each raw material, export product wise, in a tabular form.

The case stands deferred.

Case No.	99 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00254420AM22
RA File Number	03AA040118267 AM22
Licence No and Date	0311008596/16/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00255981AM22
RA File Number	04AA04035865 AM22
Licence No and Date	0411001826/17/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022	

followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	101 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00257103AM22
RA File Number	07AA04034690 AM22
Licence No and Date	0711002406/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00257417AM22
RA File Number	08AA04035174 AM22
Licence No and Date	0811003181/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred

Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00257422AM22
RA File Number	04AA04035925 AM22
Licence No and Date	0411001844/18/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	104 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00257529AM22
RA File Number	04AA04035148 AM22
Licence No and Date	0411001845/18/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	105 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00256760AM22
RA File Number	03AA040112344 AM22
Licence No and Date	0311008670/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00256762AM22
RA File Number	03AA040112389 AM22
Licence No and Date	0311008671/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00260982AM22
RA File Number	07AA04039595 AM22
Licence No and Date	0711002415/22/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00261284AM22
RA File Number	04AA04035143 AM22
Licence No and Date	0411001852/22/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	109 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SVAM TOYAL PACKAGING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00262700AM22
RA File Number	05AA04099648 AM22
Licence No and Date	0511006396/23/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	110 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00262799AM22
RA File Number	07AA04038893 AM22
Licence No and Date	0711002445/23/11/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	111 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00263619AM22
RA File Number	34AA04009531 AM22
Licence No and Date	3411001450/24/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022.

The case stands deferred.

Case No.	112 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00264070AM22
RA File Number	03AA040123930 AM22
Licence No and Date	0311008824/24/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022.

The case stands deferred.

Case No.	113 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00265275AM22
RA File Number	03AA040121409 AM22
Licence No and Date	0311008851/25/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable. 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product. 5. Total requirement of each raw material, export product wise, in a tabular form. The case stands deferred.	

Case No.	114 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00265277AM22
RA File Number	03AA040121410 AM22
Licence No and Date	0311008853/25/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the	

Cross Sectional Diagram of the cable/Buyers data sheet.

3. Net weight per KM of each Cable.

4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product.

5. Total requirement of each raw material, export product wise, in a tabular form.

The case stands deferred.

Case No.	115 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	METALLOYS RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00266537AM22
RA File Number	03AA040104055 AM22
Licence No and Date	0311008996/26/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2022 followed by reminder dt. 07.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	116 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00268712AM22
RA File Number	03AA040121916 AM22
Licence No and Date	0311009002/29/11/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	117 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00269037AM22
RA File Number	04AA04037472 AM22
Licence No and Date	0411001907/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	118 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00269346AM22
RA File Number	05AA040106526 AM22
Licence No and Date	0511006507/29/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	119 / NC/2/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00270357AM22
RA File Number	34AA04009632 AM22
Licence No and Date	3411001479/30/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	120 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00270993AM22
RA File Number	05AA040106654 AM22
Licence No and Date	0511006535/01/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	121 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00271534AM22
RA File Number	04AA04032563 AM22
Licence No and Date	0411001930/01/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	122 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00271552AM22
RA File Number	04AA04038377 AM22
Licence No and Date	0411001933/01/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00273757AM22
RA File Number	03AA040124475 AM22
Licence No and Date	0311009157/03/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	124 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CUBIC SYSTEMS
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00273805AM22
RA File Number	07AA04039296 AM22
Licence No and Date	0711002542/03/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00274185AM22
RA File Number	03AA040122250 AM22
Licence No and Date	0311009180/03/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable. 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product. 5. Total requirement of each raw material, export product wise, in a tabular form. The case stands deferred.	

Case No.	126 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00273551AM22

RA File Number	07AA04039591 AM22
Licence No and Date	0711002534/03/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to MeitY for examination & comments as per the advice of Consultant (TEC-3). The case stands deferred.	

Case No.	127 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00273558AM22
RA File Number	07AA04039590 AM22
Licence No and Date	0711002536/03/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to MeitY for examination & comments as per the advice of Consultant (TEC-3). The case stands deferred.	

Case No.	128 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00273564AM22
RA File Number	07AA04039589 AM22
Licence No and Date	0711002537/03/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to MeitY for examination & comments as per the advice of Consultant (TEC-3).	

The case stands deferred.

Case No.	129 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00273748AM22
RA File Number	04AA04038366 AM22
Licence No and Date	0411001952/03/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	130 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TEMPEL PRECISION METAL PRODUCTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00276607AM22
RA File Number	04AA04039116 AM22
Licence No and Date	0411001963/06/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

The case stands deferred.

Case No.	131 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHREE PONNI LEAD ALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00277878AM22
RA File Number	07AA04038999 AM22
Licence No and Date	0711002575/07/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	132 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00280877AM22
RA File Number	04AX04000006 AM22
Licence No and Date	0411001999/09/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days.	

The case stands deferred.

Case No.	133 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STANCOR TUBULAR PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00280228AM22
RA File Number	03AA040125833 AM22
Licence No and Date	0311009313/09/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00280626AM22
RA File Number	34AA04009644 AM22
Licence No and Date	3411001526/09/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00280751AM22
RA File Number	03AA040122135 AM22

Licence No and Date	0311009342/09/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable. 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product. 5. Total requirement of each raw material, export product wise, in a tabular form. The case stands deferred.	

Case No.	136 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00281742AM22
RA File Number	13AX04000007 AM22
Licence No and Date	1311000812/10/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	137 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00281755AM22
RA File Number	13AX04000008 AM22
Licence No and Date	1311000813/10/12/2021

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	138 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00281957AM22
RA File Number	07AX04000048 AM22
Licence No and Date	0711002609/10/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00283958AM22
RA File Number	07AX04000052 AM22
Licence No and Date	0711002625/13/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00289421AM22

RA File Number	13AX04000012 AM22
Licence No and Date	1311000840/17/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00288903AM22
RA File Number	34AX04000046 AM22
Licence No and Date	3411001551/17/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00289030AM22
RA File Number	04AX04000034 AM22
Licence No and Date	0411002187/17/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	143 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00289051AM22
RA File Number	04AX04000031 AM22
Licence No and Date	0411002189/17/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ESSEL FOUNDRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00291670AM22
RA File Number	05AA040103441 AM22
Licence No and Date	0511007028/20/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00295708AM22
RA File Number	05AX04000304 AM22
Licence No and	0511007190/23/12/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APEX AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00296932AM22
RA File Number	02AX04000034 AM22
Licence No and Date	0211001711/24/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00296950AM22
RA File Number	52AX04000017 AM22
Licence No and Date	5211001775/24/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00298660AM22
RA File Number	03AX04000374 AM22
Licence No and Date	0311009841/27/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	149 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00298769AM22
RA File Number	04AX04000033 AM22
Licence No and Date	0411002245/27/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	150 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00299236AM22
RA File Number	02AX04000041 AM22
Licence No and Date	0211001714/27/12/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	151 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00300002AM22
RA File Number	03AX04000218 AM22
Licence No and Date	0311009866/28/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/124/2022-TSW dated 28.12.2022 received via email dated 28.12.2022.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	152 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00300166AM22
RA File Number	02AX04000042 AM22
Licence No and Date	0211001720/28/12/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	153 / NC/2/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00303139AM22
RA File Number	05AX04000329 AM22
Licence No and Date	0511007476/31/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	154 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00303251AM22
RA File Number	03AX04000442 AM22
Licence No and Date	0311009956/31/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/112/2020-TSW dated 20.10.2022 received via email dated 20.10.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	155 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00303922AM22

RA File Number	04AX04000085 AM22
Licence No and Date	0411002288/31/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 18.11.2022 followed by reminders dt.03.12.2022 &18.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	156 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00307301AM22
RA File Number	52AX04000024 AM22
Licence No and Date	5211001807/04/01/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00310721AM22
RA File Number	34AX04000075 AM22
Licence No and Date	3411001661/07/01/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	158 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00313706AM22
RA File Number	07AX04000172 AM22
Licence No and Date	0711002841/10/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00313734AM22
RA File Number	07AX04000156 AM22
Licence No and Date	0711002844/10/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	160 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003698AM23

RA File Number	02AX04000067 AM22
Licence No and Date	0211001779/10/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Dec/202223/19					
Case Status	Case Approved					
Party Name	RAM RATNA WIRES LIMITED					
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023					
HQ File Number	HQRNORM APPLY 00313267AM22					
RA File Number	03AX04000552 AM22					
Licence No and Date	0311010303/10/01/2022					
Norms Committee Decision:						
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/3/2023-TSW dated 06.01.2023 received via email dated 06.01.2023 as under:						
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85441110	Enamelled Copper Strips (Net Content of Copper 24563 Kgs)	25000 Kgs	1	74081190	Copper Wire Rod	24808.60Kgs as 1.01Kgs/Kg content in the export product
			2	32089041	Insulating Varnishes	Allowed up to 5% of FOB value of exports

RA concerned may take suitable consequential action accordingly.

Case No.	162 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred

Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00314474AM22
RA File Number	04AX04000114 AM22
Licence No and Date	0411002378/11/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00315844AM22
RA File Number	04AX04000113 AM22
Licence No and Date	0411002385/12/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTROLEAD (PUNE) PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00315918AM22
RA File Number	31AX04000041 AM22
Licence No and Date	3111000871/12/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments given by DPIITvide U. O. No. 47014/4/2023-TSW dated 06.01.2023. The matter was deliberated in the meeting and the Committee noted that the percentage wastage claimed by the firm in the Appendix-4E is more than that as shown in the production and consumption data of last three years. Therefore, the Committee decided to seek the detailed	

justification for the same from the applicant.

The case stands deferred.

Case No.	165 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00315919AM22
RA File Number	04AX04000102 AM22
Licence No and Date	0411002387/12/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	166 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00321226AM22
RA File Number	04AX04000115 AM22
Licence No and Date	0411002417/17/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days.	

The case stands deferred.

Case No.	167 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00321288AM22
RA File Number	07AX04000202 AM22
Licence No and Date	0711002885/17/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00321415AM22
RA File Number	34AX04000154 AM22
Licence No and Date	3411001687/17/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022.	
The case stands deferred.	

Case No.	169 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00320690AM22
RA File Number	56AX04000050 AM22
Licence No and Date	5611000753/17/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00320912AM22
RA File Number	04AA04032868 AM22
Licence No and Date	0411002410/17/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.11.2022 followed by reminders dt. 30.11.2022 & 15.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	171 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	USHA MARTIN LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00322813AM22
RA File Number	02AX04000085 AM22
Licence No and Date	0211001828/18/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00323866AM22
RA File Number	05AX04000645 AM22
Licence No and Date	0511008057/19/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	173 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00323939AM22
RA File Number	03AX04000349 AM22
Licence No and Date	0311010639/19/01/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	174 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00325338AM22
RA File Number	07AA04039255 AM22
Licence No and Date	0711002921/20/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00325358AM22
RA File Number	05AX04000604 AM22
Licence No and Date	0511008121/20/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	
The case stands deferred.	

Case No.	176 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00326383AM22
RA File Number	34AX04000007 AM22
Licence No and Date	3411001708/21/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days.	

The case stands deferred.

Case No.	177 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00326431AM22
RA File Number	07AX04000150 AM22
Licence No and Date	0711002931/21/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00326444AM22
RA File Number	04AX04000043 AM22
Licence No and Date	0411002451/21/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	179 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00326695AM22
RA File Number	05AX04000550 AM22
Licence No and Date	0511008173/21/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00327909AM22
RA File Number	56AX04000051 AM22
Licence No and Date	5611000765/22/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	181 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00330676AM22
RA File Number	34AX04000156 AM22
Licence No and	3411001725/25/01/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00332567AM22
RA File Number	08AX04000310 AM22
Licence No and Date	0811003883/27/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00333909AM22
RA File Number	05AX04000796 AM22
Licence No and Date	0511008301/28/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00334434AM22
RA File Number	13AX04000056 AM22
Licence No and Date	1311000949/28/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003285AM23
RA File Number	07AX04000284 AM22
Licence No and Date	0711003028/28/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	186 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003286AM23
RA File Number	07AX04000280 AM22
Licence No and Date	0711003029/28/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was rejected in Meeting dated 30.05.2022 due to non-submission of reply of deficiency letter dated 22.03.2022. Now, the applicant has applied to review the case with a request to fix the ad-hoc norms. The case was referred to Consultant	

(TEC-1) for examination & comments. The TE has requested to send complete set of application along with reply of earlier deficiency letter dated 22.03.2022. Therefore, the Committee decided to ask the applicant to furnish the following information/documents:

1. Material specification of each of import and indigenous inputs and their function.
2. Percentage (%) non-volatile matter in all chemical items i.e. adhesive, resins, curing agent in import as well as indigenous input.
3. Material balance (in weight terms) between import and export taking in to consideration indigenous input and wastage claimed.
4. List of components in the import items.
5. List of consumables with their value in the import.
6. A copy of complete set of application along with all relevant documents & annexures.

The case stands deferred.

Case No.	187 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00333826AM22
RA File Number	07AX04000208 AM22
Licence No and Date	0711003025/28/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00337200AM22
RA File Number	03AX04000921 AM22
Licence No and	0311010989/31/01/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Size of conductors in cables along with quantities of cables in Kms, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable. 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product. 5. Total requirement of each raw material, export product wise, in a tabular form. The case stands deferred.	

Case No.	189 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003815AM23
RA File Number	NA
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	METAL CARE ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00370250AM22
RA File Number	03AX04001458 AM22
Licence No and	0311011979/28/02/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	191 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00381012AM22
RA File Number	04AX04000303 AM22
Licence No and Date	0411002836/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	192 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00381111AM22
RA File Number	04AX04000304 AM22
Licence No and Date	0411002841/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	193 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00381112AM22
RA File Number	04AX04000302 AM22
Licence No and Date	0411002842/09/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-1) via email dated 08.01.2023 as under:

1. The net weight of export product is 245.29MT.
2. The quantity of import item at Sl. No. 1 may be allowed as 5.40Kgs.
3. The quantity of import item at Sl. No. 2 may be allowed as 1.30Kgs.
4. The quantity of import item at Sl. No. 3 may be allowed as 17.82Kgs.
5. The quantity of import item at Sl. No. 4 may be allowed as 878.04Kgs.
6. The quantity of import item at Sl. No. 6 may be allowed as 4382.19Kgs.
7. The quantity of import item at Sl. No. 8 may be allowed as 3942.72Kgs.
8. The quantity of import item at Sl. No. 9 may be allowed as 30209.58Kgs.
9. The quantity of import item at Sl. No. 10 may be allowed as 5876.28Kgs.
10. The quantity of import item at Sl. No. 13 may be allowed as 21830.76Kgs.
11. The quantity of import item at Sl. No. 15 may be allowed as 28.07Kgs.
12. The quantity of import item at Sl. No. 16 may be allowed as 10.53Kgs.
13. The quantity of import item at Sl. No. 18 may be allowed as 1861.20Kgs.
14. The quantity of import item at Sl. No. 19 may be allowed as 627.30Kgs.
15. The quantity of import item at Sl. No. 20 may be allowed as 20.16Kgs.
16. The quantity of import item at Sl. No. 21 may be allowed as 36.18Kgs.
17. The import items at Sl. No. 37 & 38 may be deleted.
18. The quantity of import items at Sl. No. 12&23 to 36 may be allowed **on net to net basis as per GN-4.**
19. The quantity of rest of the import items may be allowed **as applied for.**

RA concerned may take suitable consequential action accordingly.

Case No.	194 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000420AM23

RA File Number	34AX04000067 AM23
Licence No and Date	3411002166/26/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000427AM23
RA File Number	03AX04000357 AM23
Licence No and Date	0311014180/26/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000461AM23
RA File Number	07AX04000081 AM23
Licence No and Date	0711003876/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000471AM23
RA File Number	34AX04000081 AM23
Licence No and Date	3411002186/28/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	198 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	STAR SMITH EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000477AM23
RA File Number	05AX04000246 AM23
Licence No and Date	0511012149/28/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Area of water heater to be coated in Square feet. 2. Catalogue of powder paint from supplier indicating covering capacity in Square feet. 3. Calculation to arrive at the quantity of powder paint to be imported. The case stands deferred.	

Case No.	199 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000498AM23

RA File Number	03AX04000379 AM23
Licence No and Date	0311014278/29/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	200 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000507AM23
RA File Number	03AX04002109 AM22
Licence No and Date	0311014284/29/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	201 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000523AM23
RA File Number	13AX04000024 AM23
Licence No and Date	1311001183/02/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000526AM23
RA File Number	05AX04001281 AM22
Licence No and Date	0511012197/02/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	203 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000551AM23
RA File Number	34AX04000099 AM23
Licence No and Date	3411002202/04/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	204 / NC/2/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000572AM23
RA File Number	04AX04000065 AM23
Licence No and Date	0411003236/04/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	205 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000578AM23
RA File Number	03AX04000394 AM23
Licence No and Date	0311014479/05/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000602AM23
RA File Number	52AX04000015 AM23

Licence No and Date	5211002437/05/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	207 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM REVIW00003709AM23
RA File Number	02AX04000077 AM23
Licence No and Date	0211002373/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00000673AM23
RA File Number	03AX04000413 AM23
Licence No and Date	0311014601/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ORIENT CABLES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001216AM23
RA File Number	05AX04000678 AM23
Licence No and Date	0511013021/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001247AM23
RA File Number	03AX04000975 AM23
Licence No and Date	0311015321/07/06/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/107/2019-TSW dated 06.01.2023 received via email dated 06.01.2023.	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	211 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00001283AM23
RA File Number	02AX04000125 AM23
Licence No and Date	0211002504/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001292AM23
RA File Number	05AX04000541 AM23
Licence No and Date	0511013107/09/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	213 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001342AM23
RA File Number	02AX04000142 AM23
Licence No and	0211002532/13/06/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.11.2022 followed by reminders dt. 01.12.2022 & 16.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	214 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001360AM23
RA File Number	04AX04000232 AM23
Licence No and Date	0411003450/13/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.11.2022 followed by reminders dt. 02.12.2022 & 17.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	215 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001374AM23
RA File Number	05AX04000762 AM23
Licence No and Date	0511013197/14/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	216 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001375AM23
RA File Number	05AX04000686 AM23
Licence No and Date	0511013198/14/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Review Committee Report.	
The case stands deferred.	

Case No.	217 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001381AM23
RA File Number	13AX04000078 AM23
Licence No and Date	1311001266/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00001410AM23
RA File Number	07AX04000372 AM23
Licence No and Date	0711004306/15/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	VOITH HYDRO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00001434AM23
RA File Number	05AX04000803 AM23
Licence No and Date	0511013261/16/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	220 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SVAM TOYAL PACKAGING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00002424AM23
RA File Number	05AX04001283 AM23
Licence No and Date	0511014072/02/08/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/2/2022-TSW dated 27.10.2022 received via email dated 27.10.2022 as under:	

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76072090	Alu / Alu Foil (Pvc 60 Mic / OPA 25 Mic / Alu 50 Mic) +/-10 Percent	500000 Kgs	1	76071190	Aluminium Foil- 50 Mic+-10 Percent	270000Kgs as 1.02Kgs/Kg content in the export product
			2	39204900	PVC Rigid Film- 60 Mic +- 10 Percent	164250Kgs as 1.02Kgs/Kg content in the export product
			3	39209299	BOPA Film (Bi Oriented Polyamid Film) -25 Mic +-10 Percent	58650Kgs as 1.02Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	221 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	COPTEC
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00002554AM23
RA File Number	03AX04002106 AM23
Licence No and Date	0311017060/10/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	222 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003027AM23
RA File Number	04AX04000498 AM23
Licence No and Date	0411003929/09/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.11.2022 followed by reminders dt. 02.12.2022 & 17.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	223 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003042AM23
RA File Number	07AX04000822 AM23
Licence No and Date	0711005200/09/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance sheet between import and export to arrive at the weight of export indicated in the licence. The case stands deferred.	

Case No.	224 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003072AM23
RA File Number	07AX04000832 AM23
Licence No and Date	0711005220/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003086AM23
RA File Number	31AX04000174 AM23
Licence No and Date	3111001693/13/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	HEAVY METAL AND TUBES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003085AM23
RA File Number	08AX04000843 AM23
Licence No and	0811006003/13/09/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003108AM23
RA File Number	08AX04001013 AM23
Licence No and Date	0811006010/14/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 17.11.2022 followed by remindersdt. 02.12.2022 & 17.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	228 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003122AM23
RA File Number	34AX04000573 AM23
Licence No and Date	3411002777/14/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	229 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	HEAVY METAL AND TUBES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003139AM23
RA File Number	08AX04001019 AM23
Licence No and Date	0811006038/15/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MIGHTY MACHINES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003141AM23
RA File Number	07AX04000850 AM23
Licence No and Date	0711005252/15/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003147AM23
RA File Number	34AX04000571 AM23
Licence No and	3411002781/15/09/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	232 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003148AM23
RA File Number	34AX04000570 AM23
Licence No and Date	3411002782/15/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in meeting dated 23.11.2022. The case stands deferred.	

Case No.	233 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003149AM23
RA File Number	02AX04000322 AM23
Licence No and Date	0211003038/15/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross Sectional Diagram of the cable/Buyers data sheet.	

2. Net weight per KM of each Cable.
3. Material balancing viz. net content of each imported and indigenous input, export product wise, per Km of export product.
4. Wastage claimed on import items, if any.
5. A copy of Advance Authorization.

The case stands deferred.

Case No.	234 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003176AM23
RA File Number	34AX04000584 AM23
Licence No and Date	3411002793/16/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003178AM23
RA File Number	03AX04003128 AM23
Licence No and Date	0311017948/16/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Specification and size of all import items with material specification. The case stands deferred.	

Case No.	236 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003184AM23
RA File Number	56AX04000179 AM23
Licence No and Date	5611001177/17/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.11.2022 followed by reminders dt. 02.12.2022 & 17.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	237 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003199AM23
RA File Number	04AX04000534 AM23
Licence No and Date	0411003959/19/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	238 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003202AM23
RA File Number	07AX04000857 AM23
Licence No and Date	0711005275/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003207AM23
RA File Number	07AX04000882 AM23
Licence No and Date	0711005276/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003238AM23
RA File Number	03AX04003148 AM23
Licence No and Date	0311018025/20/09/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	241 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GSTP (HFS) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003240AM23
RA File Number	02AX04000353 AM23
Licence No and Date	0211003072/20/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003243AM23
RA File Number	52AX04001641 AM23
Licence No and Date	5211003269/20/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003234AM23
RA File Number	07AX04000877 AM23

Licence No and Date	0711005284/20/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003236AM23
RA File Number	04AX04000554 AM23
Licence No and Date	0411003979/20/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 18.11.2022 followed by reminders dt. 03.12.2022 & 18.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	245 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003255AM23
RA File Number	52AX04001642 AM23
Licence No and Date	5211003282/21/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003256AM23
RA File Number	52AX04001640 AM23
Licence No and Date	5211003283/21/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003261AM23
RA File Number	04AX04000544 AM23
Licence No and Date	0411003989/21/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 18.11.2022 followed by reminders dt.03.12.2022 &18.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	248 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003265AM23

RA File Number	02AX04000354 AM23
Licence No and Date	0211003081/21/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	249 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OETIKER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003276AM23
RA File Number	03AX04003072 AM23
Licence No and Date	0311018057/22/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	250 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003280AM23
RA File Number	03AX04003123 AM23
Licence No and Date	0311018051/22/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	251 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003304AM23
RA File Number	04AX04000552 AM23
Licence No and Date	0411004003/22/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 18.11.2022 followed by remindersdt.03.12.2022 &18.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	252 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003328AM23
RA File Number	02AX04000358 AM23
Licence No and Date	0211003099/23/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred

Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003329AM23
RA File Number	02AX04000356 AM23
Licence No and Date	0211003102/23/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003388AM23
RA File Number	07AX04000939 AM23
Licence No and Date	0711005323/26/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	255 / NC/2/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	MEW ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003376AM23
RA File Number	34AX04000597 AM23
Licence No and Date	3411002825/26/09/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/2/2023-TSW dated 06.01.2023 received via email dated 06.01.2023 as under:	

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
74071059	Copper Profile (Net Content of Import Item in Export Product is 100% i.e. 50000.000 Kgs)	50000 Kgs	74031100	Copper Cathode	As applied for i.e. 51000Kgs as 1.02Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	256 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003378AM23
RA File Number	08AX04000829 AM23
Licence No and Date	0811006107/26/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003387AM23
RA File Number	07AX04000943 AM23
Licence No and Date	0711005322/26/09/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	258 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003392AM23
RA File Number	07AX04000908 AM23
Licence No and Date	0711005330/27/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt. 06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	259 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003407AM23
RA File Number	07AX04000938 AM23
Licence No and Date	0711005335/27/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	260 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003408AM23
RA File Number	07AX04000937 AM23
Licence No and Date	0711005336/27/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003414AM23
RA File Number	07AX04000940 AM23
Licence No and Date	0711005341/27/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003429AM23
RA File Number	07AX04000953 AM23
Licence No and	0711005359/28/09/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance sheet between import and export to arrive at the weight of export indicated in the licence. The case stands deferred.	

Case No.	263 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003437AM23
RA File Number	52AX04001652 AM23
Licence No and Date	5211003339/28/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003454AM23
RA File Number	07AX04000920 AM23
Licence No and Date	0711005371/29/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.12.2022 followed by reminder dt.06.01.2023 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days.	

The case stands deferred.

Case No.	265 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003450AM23
RA File Number	07AX04000959 AM23
Licence No and Date	0711005365/29/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003471AM23
RA File Number	03AX04003399 AM23
Licence No and Date	0311018274/30/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00003472AM23
RA File Number	03AX04003172 AM23
Licence No and Date	0311018275/30/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	BLUMENBECKER KAT AUTOMATION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003485AM23
RA File Number	31AX04000180 AM23
Licence No and Date	3111001718/30/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	REY PACKAGING
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003581AM23
RA File Number	52AX04001660 AM23
Licence No and Date	5211003394/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003602AM23
RA File Number	05AX04001917 AM23
Licence No and Date	0511015201/10/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	VISIONOVA MULTISOURCE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003612AM23
RA File Number	33AX04000062 AM23
Licence No and Date	3311000921/10/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GMT PIPES & TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003672AM23
RA File Number	08AX04001122 AM23
Licence No and Date	0811006237/12/10/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	273 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GMT PIPES & TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003673AM23
RA File Number	08AX04001121 AM23
Licence No and Date	0811006238/12/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TVASTAR STEEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003674AM23
RA File Number	30AX04000297 AM23
Licence No and Date	3011002672/12/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred

Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003664AM23
RA File Number	02AX04000357 AM23
Licence No and Date	0211003160/12/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003676AM23
RA File Number	08AX04001140 AM23
Licence No and Date	0811006244/13/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003682AM23
RA File Number	05AX04001918 AM23
Licence No and Date	0511015290/13/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information/documents as per comments given by the TE:

1. Weight of import item at Sl. No. 1.
2. Net content of import item no 1 and 2 (in weight terms) in export.
3. Detailed specification and solid content of import item No. 2 along with catalogue.
4. Detailed manufacturing process indicating wastage.
5. Material balance between import and export in weight terms.

The case stands deferred.

Case No.	278 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003684AM23
RA File Number	04AX04000629 AM23
Licence No and Date	0411004104/13/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Material balance statement indicating.
2. Net export weight.
3. Total gross weight of inputs used.
4. Total weight of wastage.
5. Total net weight of import product.
6. List of components and consumable separately.

The case stands deferred.

Case No.	279 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023

HQ File Number	HQRNORM APPLY 00003687AM23
RA File Number	04AX04000634 AM23
Licence No and Date	0411004105/13/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance statement indicating. 2. Net export weight. 3. Total gross weight of inputs used. 4. Total weight of wastage. 5. Total net weight of import product. 6. List of components and consumable separately. The case stands deferred.	

Case No.	280 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003696AM23
RA File Number	52AX04001670 AM23
Licence No and Date	5211003429/13/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	281 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003716AM23
RA File Number	03AX04003515 AM23
Licence No and	0311018569/14/10/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003717AM23
RA File Number	07AX04001035 AM23
Licence No and Date	0711005462/14/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance sheet between import and export to arrive at the weight of export indicated in the licence. The case stands deferred.	

Case No.	283 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003718AM23
RA File Number	07AX04001042 AM23
Licence No and Date	0711005463/14/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance sheet between import and export to arrive at the weight of export indicated in the licence.	

The case stands deferred.

Case No.	284 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ANIKET METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003730AM23
RA File Number	03AX04003655 AM23
Licence No and Date	0311018578/14/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003793AM23
RA File Number	34AX04000684 AM23
Licence No and Date	3411002924/17/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	286 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003819AM23
RA File Number	08AX04001081 AM23

Licence No and Date	0811006285/18/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	287 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003828AM23
RA File Number	08AX04001055 AM23
Licence No and Date	0811006290/19/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003844AM23
RA File Number	04AX04000655 AM23
Licence No and Date	0411004345/20/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003850AM23
RA File Number	07AX04001051 AM23
Licence No and Date	0711005514/20/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	290 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003852AM23
RA File Number	04AX04000662 AM23
Licence No and Date	0411004346/20/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	291 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003868AM23
RA File Number	07AX04001065 AM23
Licence No and Date	0711005521/21/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	292 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003873AM23
RA File Number	08AX04001218 AM23
Licence No and Date	0811006318/21/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	METROLAB ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003875AM23
RA File Number	31AX04000201 AM23
Licence No and Date	3111001767/21/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003885AM23

RA File Number	04AX04000653 AM23
Licence No and Date	0411004355/21/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance statement indicating. 2. Net export weight. 3. Total gross weight of inputs used. 4. Total weight of wastage. 5. Total net weight of import product. 6. List of components and consumable separately. The case stands deferred.	

Case No.	295 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003886AM23
RA File Number	04AX04000657 AM23
Licence No and Date	0411004356/21/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Material balance statement indicating 2. Net export weight. 3. Total gross weight of inputs used 4. Total weight of wastage. 5. Total net weight of import product. 6. List of components and consumable separately. The case stands deferred.	

Case No.	296 / NC/2/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	SRI VENKATESHWARA POLYTHENE
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003903AM23
RA File Number	03AX04003827 AM23
Licence No and Date	0311018799/22/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to MSME for examination & comments.	
The case stands deferred.	

Case No.	297 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003923AM23
RA File Number	31AX04000208 AM23
Licence No and Date	3111001768/27/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	298 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003924AM23
RA File Number	04AX04000673 AM23
Licence No and Date	0411004366/27/10/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information:

1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch/Clove/Candy etc.).
2. Percentage of recovery of Aluminium, Lead, Steel & PVC etc. from copper scrap and value thereof in terms of INR.
3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats.

Note: CoA shall have Authorization Number and size of lot of imported consignment.

The case stands deferred.

Case No.	299 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003949AM23
RA File Number	05AX04002105 AM23
Licence No and Date	0511015505/28/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Committee Report.	
The case stands deferred.	

Case No.	300 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003950AM23
RA File Number	05AX04002104 AM23
Licence No and Date	0511015504/28/10/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to wait for the Committee Report.

The case stands deferred.

Case No.	301 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003954AM23
RA File Number	07AX04001101 AM23
Licence No and Date	0711005567/28/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Quantity of import items required for manufacturing one unit of export product for each export item. (Share excel sheet). 2. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Share excel sheet) 3. Wastage claimed in the manufacturing process and details of recoverable wastage. (Share excel sheet) 4. Justification of Wastage. 5. To provide the per unit requirement in excel sheet.	
The case stands deferred.	

Case No.	302 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003970AM23
RA File Number	03AX04003794 AM23
Licence No and Date	0311018937/31/10/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. In the summary application the quantity of export and import is the same. However, as per Appendix 4E, the wastage is 5%. Which statement is correct? Submit a revised application or inform in writing to NC-2.
2. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy).
3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper wire Bars/Flats/ Rods/Bus Bars.

The case stands deferred.

Case No.	303 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003973AM23
RA File Number	52AX04001675 AM23
Licence No and Date	5211003516/31/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SVAM TOYAL PACKAGING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003980AM23
RA File Number	05AX04002097 AM23
Licence No and Date	0511015525/31/10/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to refer the case to DPIIT for examination & comments as per the advice of Consultant (SKB).

The case stands deferred.

Case No.	305 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003962AM23
RA File Number	03AX04003705 AM23
Licence No and Date	0311018918/31/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	306 / NC/2/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 19 and 09/01/2023
HQ File Number	HQRNORM APPLY 00003968AM23
RA File Number	03AX04003745 AM23
Licence No and Date	0311018935/31/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

